

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-06-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/262(CHE)/2022
NAME OF THE PETITIONER : Jyoti Limited
NAME OF THE RESPONDENT(S) : Marg Limited
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr. B. Gautham for the Petitioner. Ld. Counsel Mr. Gajendran Ravi for the Respondent.

In this case the matter before the Hon'ble High Court of Madras is coming up for hearing on 08.07.2024. As of now what is pending before the Hon'ble High Court of Madras is the arbitration award and Hon'ble High Court of Madras also not given any stay of NCLT proceedings. As IBC proceedings are time bound the parties are required to cooperate for expeditious completion. We may await the outcome of the next hearing before the Hon'ble High Court of Madras and proceed with Section 9 proceedings if there is no stay granted.

List the Petition for hearing on **30.08.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk